

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 227**  
**IB-56/ND/2022**

**IN THE MATTER OF:**

**PJ Energy Pvt.Ltd.**

...

**Applicant/Petitioner**

**Versus**

**Rajesh Kumar Parakh**

...

**Respondent**

**Under Section: 59 of IBC (CIRP)**

**Order delivered on 18.03.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Adv. Anurag Paliwal, Proxy Counsel

**For the Respondent** :

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

Due to paucity of time, the matter is re-notified to 06.05.2024.

**Sd/-**  
**(COURT OFFICER)**